

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.06  
IA (IBC) NO.3/33/GB/2023  
In C.P. (IB) No.18/GB/2021**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):  
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through  
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of: Purshotam Gaggar, RP  
In  
(R.S.H. Agro Products  
V/s  
Punjab National Bank and Two others)

Section: Under Section 33 of IBC, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. NIRMAL GOENKA	Advocate	Applicant/RP	Present in Video Conference

**ORDER**  
**Date of Order: 18.05.2023**

The matter is taken up for hearing through Video Conferencing. Heard the learned counsel appearing for the Applicant/RP. In view of the pending appeal before the Division Bench of Hon'ble High Court Guwahati, the matter is adjourned today. Status-quo shall continue till the next date of hearing.

2. **List the matter on 15.06.2023.**

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**